

(c) the number of persons to whom such pensions or the amounts of their gratuities have still not been paid since the time they have retired or have been made to retire;

(d) the reasons for the delay in not giving them their due pensions or the amount of their gratuities; and

(e) the basis on which such pensions or gratuities are given?

The Minister of Home Affairs and States (Dr. Katju): The information asked for is being collected and will be laid on the Table of the House in due course.

RAILWAY PROJECTS

491. Shri Madiah Gowda: Will the Minister of Railways be pleased to state at what stage the following Railway Projects are:—

- (1) Bangalore-Hosur Railway line,
- (2) Kadir-Chikkamagalur Railway line,
- (3) Thalaguppa-Jog Railway line,
- (4) Mysore-Mercara Railway line,
- (5) Hassan-Mangalore Railway line, and
- (6) Electrification of Bangalore-Mysore Railway?

The Minister of Railways and Transport (Shri L. B. Shastri): The position is as indicated below:

1. *Bangalore-Hosur Railway Line.*—The project was considered by the Central Board of Transport in July 1951 and it was decided that the question of ordering Traffic and Engineering surveys for the link should be postponed.

2. *Kadir-Chikkamagalur Railway Line.*—In view of the present financial and economic condition of the country, consideration of the proposal has been kept pending for the present.

3. *Thalaguppa-Jog Railway Line.*—There is no scheme to extend the railway line from Thalaguppa to Jog.

4. *Mysore-Mercara Railway Line.*—No such proposal has been under consideration.

5. *Hassan-Mangalore Railway Line.*—The project was considered by the Central Board of Transport in January 1950 and it was decided that it should be held over for the present.

6. *Electrification of Bangalore-Mysore Railway.* No such scheme has so far been referred to the Railway Board for consideration.

POST OFFICE CASH CERTIFICATES

492. Sardar Hukam Singh: Will the Minister of Communications be pleased to state:

(a) whether any displaced persons from West Pakistan got their claims registered in the Punjab and Delhi Post Offices in respect of Post Office Cash Certificates purchased in Pakistan but subsequently lost during disturbances;

(b) if so, what is the value of such claims;

(c) whether these claims have been verified; and

(d) whether any declarations in lieu of lost certificates have been issued?

The Deputy Minister of Communications (Shri Raj Bahadur): (a)

(i) Yes.

(ii) No. of claims registered,

Delhi Circle	481
Punjab Circle	4,128
Total	4,609

(b) Value of these claims Rs. 17,27,303.

(c) Out of the 4,609 claims, 566 have been verified.

(d) Yes. Declarations in lieu of the above mentioned lost cash certificates which have been verified, have been issued.

MOVEMENT OF FOODGRAINS

493. Shri K. C. Sodhia: Will the Minister of Food and Agriculture be pleased to state what was the total amount of demurrage charges paid to Railway on account of the movement of foodgrains during 1951-52?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): Government of India have not paid any demurrage charges to Railways on account of movement of foodgrains during 1951-52. Information regarding such charges, if any, paid by State Governments is not available.

FOODGRAINS

494. Shri K. C. Sodhia: Will the Minister of Food and Agriculture be pleased to state:

(a) what was the quantity of foodgrains written off during 1951-52; and

(b) whether the quantity written off was all spoilt and unfit for human consumption?